

1	2	3	4	5	6	7
21.	Sikkim	—	—	—	—	—
22.	Tamil Nadu	12	55	1	29	97
23.	Tripura	—	—	—	—	—
24.	Uttar Pradesh	20	116	12	22	170
25.	West Bengal	16	34	—	26	76
26.	Andaman & Nicobar	—	—	—	—	—
27.	Chandigarh	6	17	—	1	24
28.	Dadra & Nagar Haveli	—	1	—	1	2
29.	Daman & Diu	—	1	—	—	1
30.	Delhi	17	100	—	27	144
31.	Lakshadweep	—	—	—	—	—
32.	Pondicherry	1	1	—	1	3
Total		248	877	116	412	1689

Issue of More Autonomy to Banks

593 SHRI MAHENDRA SINGH BHATI:
SHRI CHANDRA BHUSHAN SINGH :
SHRI ANAND RATNA MAURYA :

Will the Minister of FINANCE be pleased to state:

(a) whether the Government are actively considering various economic and other issues related to more autonomy to banks;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ) : (a) to (c) To enable the banks to cope up with the challenges posed by liberalisation and deregularisation of the financial sector in the new environment, the Boards of the Public Sector Banks have been given greater administrative autonomy.

Banks which fulfill the criteria of capital adequacy of more than 8%, net profits during the last three years, net NPA below 9% and minimum owned funds of rupees hundred crores, would be allowed to recruit Specialist officers and also undertake campus recruitment for partly meeting their requirement of probationary officers. The Boards of Public Sector Banks will now be able to lay down policy in a large number of administrative and personnel matters including induction of specialists and will also have authority to create posts below the level of General Manager and formulate their own policies with regard to rural postings of officers and deputation lateral movement of their officers to other banks.

[English]

Import of Currency Notes

594. SHRI BANWARI LAL PUROHIT :
SHRI MOHAN RAWALE :

Will the Minister of FINANCE be pleased to state: